GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:4908 ANSWERED ON:23.04.2015 BAN ON LIQUOR ON NHS Ahlawat Smt. Santosh;Arunmozhithevan Shri A.;Kodikunnil Shri Suresh;Owaisi Shri Asaduddin;Reddy Shri Ch. Malla;Singh Shri Ravneet

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the committee appointed by the supreme court on road safety has recommended ban on sale of alcohol on state and National Highways to curb road accidents in the country and if so, the details thereof;

(b) whether the committee has also directed the states to strengthen the law enforcement against drunken driving, over speeding and other offences; and

(c) if so, the details of steps taken by the Government to implement these recommendations?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (c) The Committee appointed by the Supreme Court on road safety submits its report to the Hon'ble Supreme Court of India which issues necessary orders/guidelines to all States/UTs from time to time. However, the Ministry of Road Transport & Highways has also issued advisories to all the States / UTs requesting them not to issue licences to open new liquor shops along national highways and to revoke all the licenses already issued to such vendors.